

INCOME TAX APPELLATE TRIBUNAL, GUWAHATI

CAUSE LIST OF DB BENCH FOR 11-MAY-2026 (MONDAY)

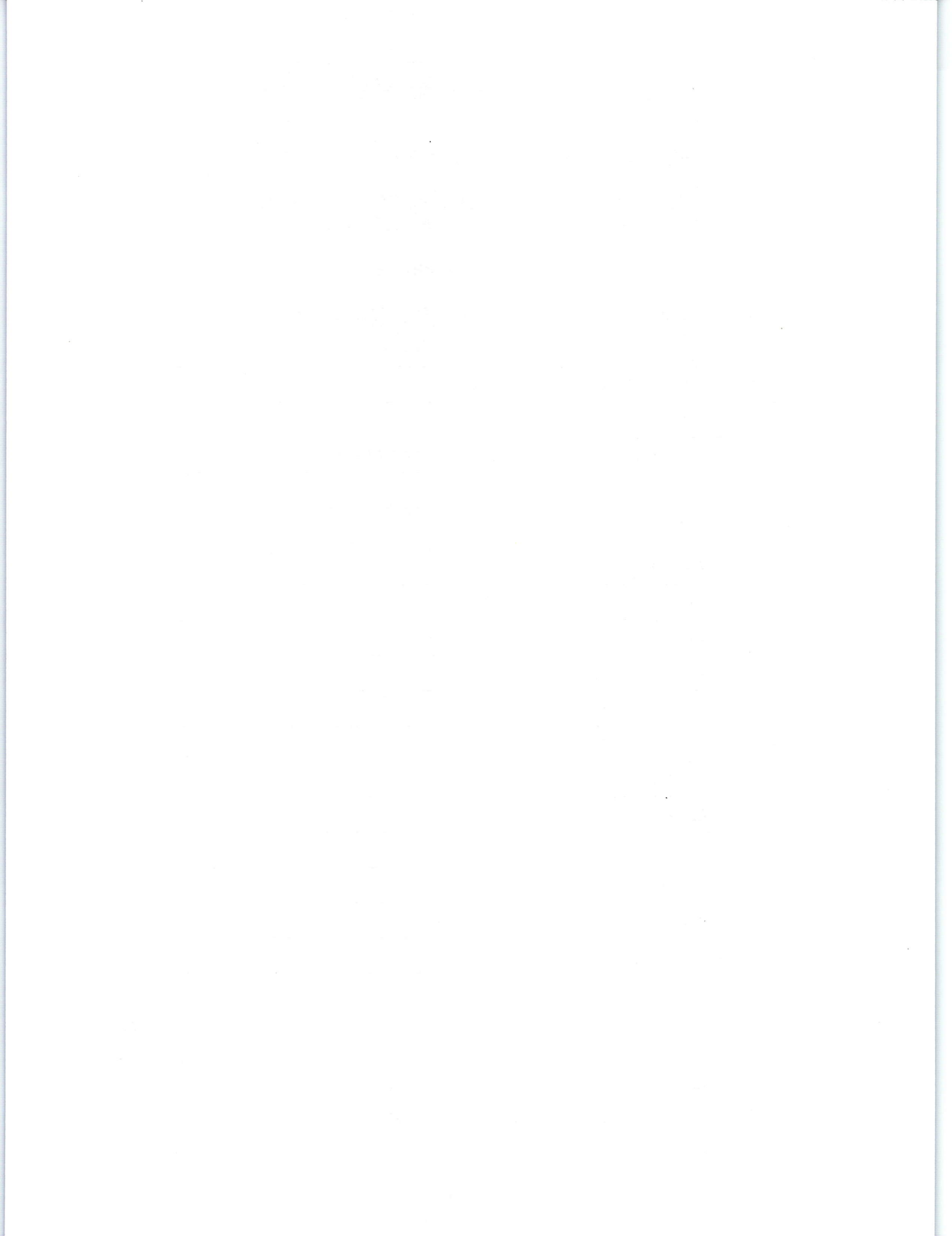
**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN VIRTUAL HEARING

GOOGLE MEETING CODE => WUJ-UMEQ-TBB TIME=> 10.30 AM

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------|-------------|--|---------|
| 1 | ITA 117/GTY/2026 | 2019-20 | [A] MASHAPHY DEBBARMA | |
| 2 | ITA 124/GTY/2026 | 2023-24 | [A] PANKAJ MAHESHWARI | |
| 3 | ITA 125/GTY/2026 | 2022-23 | [A] THE ASSAM COOPERTAIVE APEX BANK LTD. | |
| 4 | ITA 126/GTY/2026 | 2015-16 | [A] TIRAL SHADAP | |
| 5 | ITA 127/GTY/2026 | 2019-20 | [A] JAYANTA GOGOI | |
| 6 | ITA 128/GTY/2026 | 2024-25 | [A] SUSTAINABLE TRANSPORT AND EFFICIENT MOBILITY SOCIETY | |
| 7 | ITA 129/GTY/2026 | 2013-14 | [A] JUDITA SYIEMLIEH | |
| 8 | ITA 130/GTY/2026 | 2014-15 | [A] JUDITA SYIEMLIEH | |
| 9 | ITA 131/GTY/2026 | 2015-16 | [A] JUDITA SYIEMLIEH | |
| 10 | ITA 132/GTY/2026 | 2018-2019 | [A] S.P. & CO | |
| 11 | ITA 166/GTY/2026 | 2018-2019 | [A] S. P. & CO | |
| 12 | ITA 179/GTY/2026 | 2018-2019 | [A] S. P. & CO | |
| 13 | ITA 182/GTY/2026 | 2018-2019 | [A] S. P. & CO | |
| 14 | ITA 133/GTY/2026 | 2015-16 | [A] LALNUNSIAMA HMAR | |
| 15 | ITA 134/GTY/2026 | 2016-17 | [A] LALNUNSIAMA HMAR | |
| 16 | ITA 135/GTY/2026 | 2013-14 | [A] JAHAN UDDIN | |
| 17 | ITA 136/GTY/2026 | 2016-17 | [A] ELIM R HMAR | |

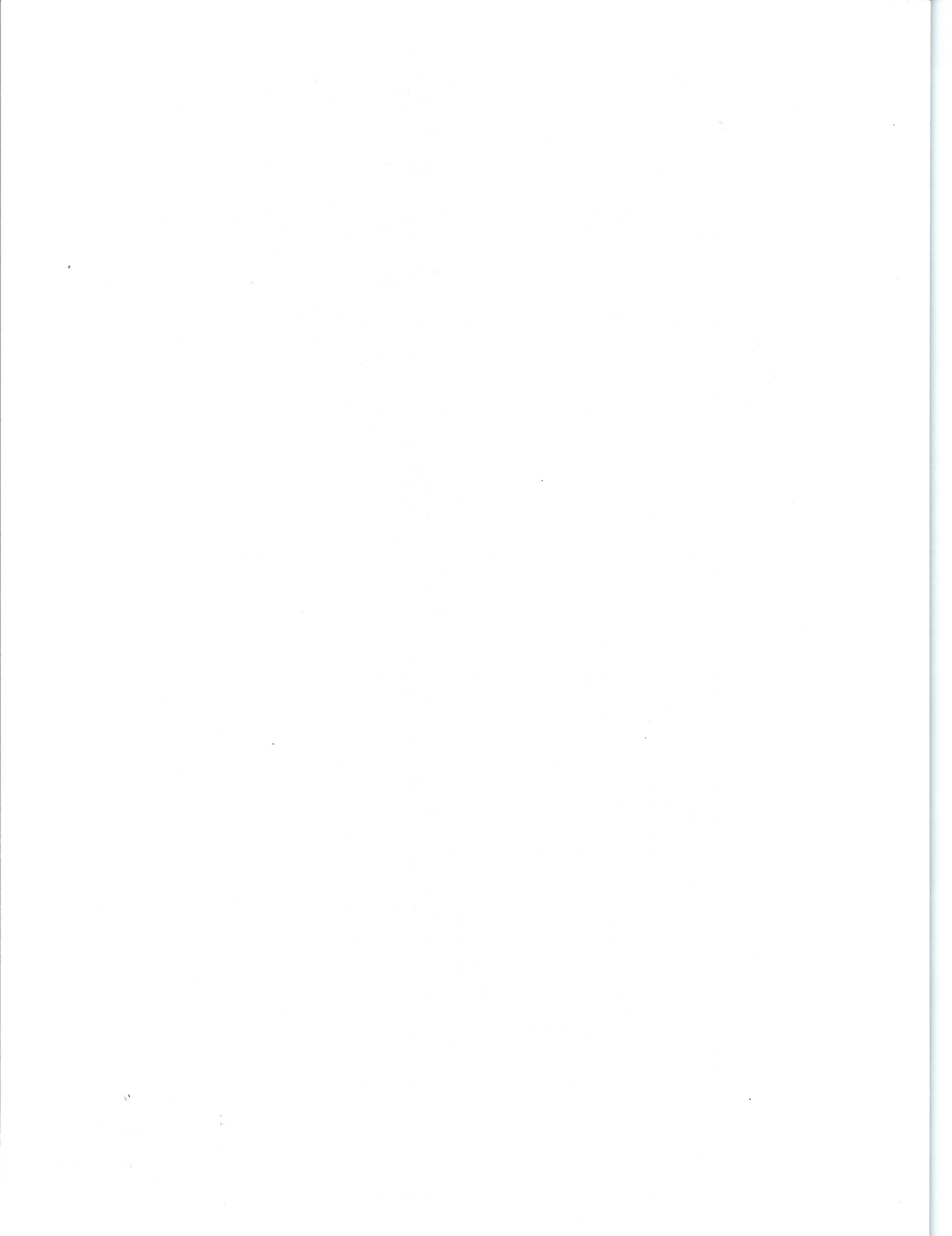

Assistant Registrar
07-May-2026



INCOME TAX APPELLATE TRIBUNAL, GUWAHATI**CAUSE LIST OF DB BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN VIRTUAL HEARING****GOOGLE MEETING CODE => WUJ-UMEQ-TBB TIME=> 10.30 AM**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------|-------------|---|---------|
| 1 | ITA 315/GTY/2025 | 2015-16 | [A] PANCHALI SHYAM | |
| 2 | ITA 386/GTY/2025 | 2022-23 | [A] PANKAJ BOHRA | |
| 3 | ITA 5/GTY/2026 | 2016-17 | [D] DEEPAK ROLLER FLOUR MILLS | |
| 4 | CO 4/GTY/2026 | 2016-17 | [A] DEEPAK ROLLER FLOUR MILLS | |
| 5 | ITA 6/GTY/2026 | 2018-19 | [D] DEEPAK ROLLER FLOUR MILLS | |
| 6 | CO 5/GTY/2026 | 2018-19 | [A] DEEPAK ROLLER FLOUR MILLS | |
| 7 | ITA 89/GTY/2026 | 2015-16 | [A] NOVELTY TRADERS LIMITED | |
| 8 | ITA 137/GTY/2026 | 2017-2018 | [A] RAGHUBIR CHOUDHURY | |
| 9 | ITA 138/GTY/2026 | 2018-19 | [A] ARTH RURAL CONNECT SERVICES PRIVATE LIMITED | |
| 10 | ITA 139/GTY/2026 | 2018-19 | [D] TELI YOTU | |
| 11 | ITA 140/GTY/2026 | 2012-2013 | [A] KHUNDONGBAM GOJEN SINGH | |
| 12 | ITA 141/GTY/2026 | 2013-2014 | [A] KHUNDONGBAM GOJEN SINGH | |
| 13 | ITA 142/GTY/2026 | 2014-2015 | [A] KHUNDONGBAM GOJEN SINGH | |
| 14 | ITA 144/GTY/2026 | 2018-19 | [A] MARUTI PLASTO MOULDING | |
| 15 | ITA 145/GTY/2026 | 2023-24 | [A] BHAURAM JODHRAJ | |
| 16 | ITA 146/GTY/2026 | 2019-20 | [A] MOHAMAD NASHIR SHAH | |
| 17 | ITA 147/GTY/2026 | 2020-21 | [A] MOHAMAD NASHIR SHAH | |
| 18 | ITA 148/GTY/2026 | 2022-23 | [A] MOHAMAD NASHIR SHAH | |
| 19 | ITA 149/GTY/2026 | 2017 | [A] DHRUBAJYOTI BORGHAIN | |
| 20 | ITA 150/GTY/2026 | 2019-20 | [A] DIPTI DAS | |


Assistant Registrar
07-May-2026



INCOME TAX APPELLATE TRIBUNAL, GUWAHATI

CAUSE LIST OF DB BENCH FOR 13-MAY-2026 (WEDNESDAY)

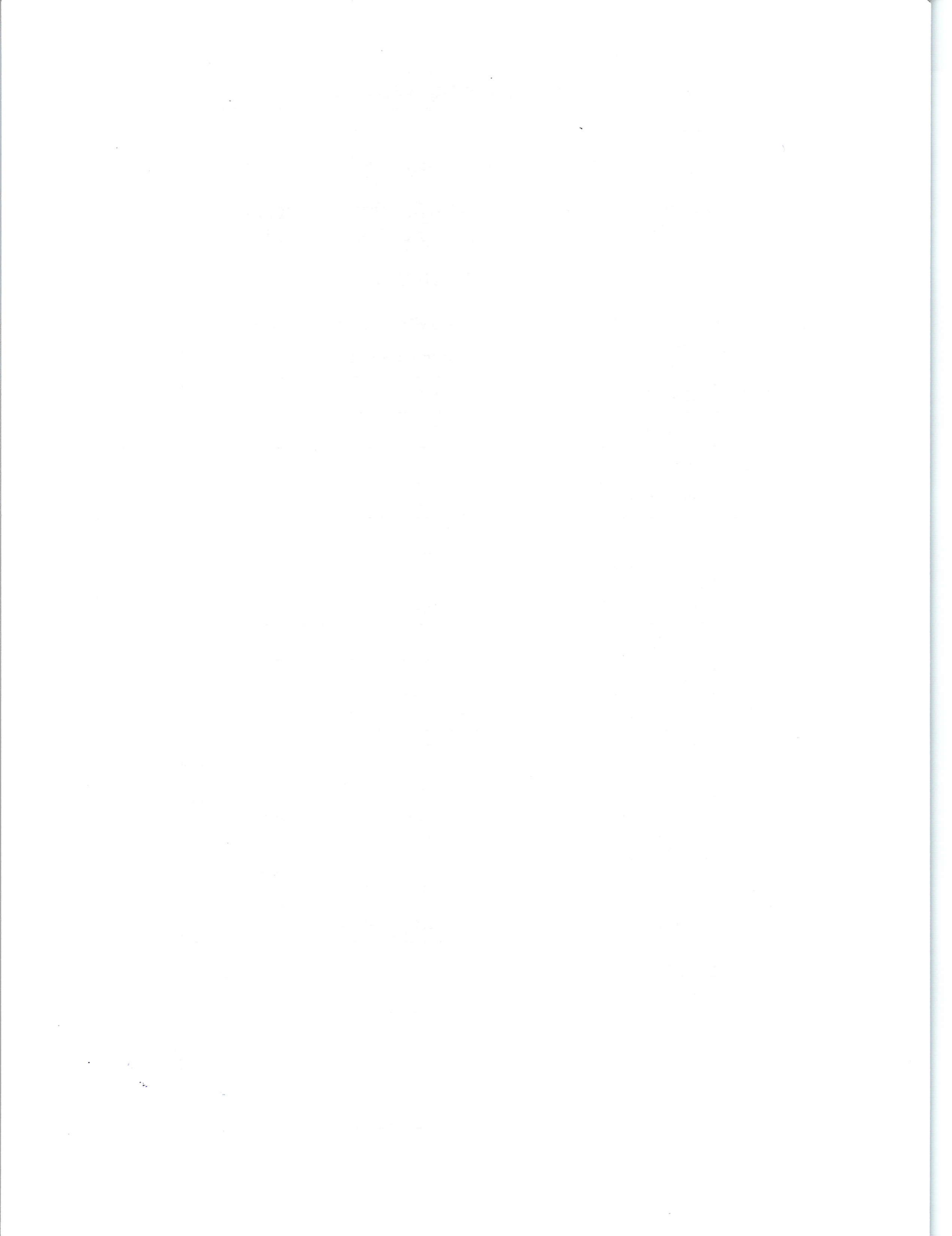
**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN VIRTUAL HEARING

GOOGLE MEETING CODE => WUJ-UMEQ-TBB TIME=> 10.30 AM

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------|-------------|---|---------|
| 1 | ITA 254/GTY/2025 | 2018-19 | [A] NORTH EAST NE BITUMEN | |
| 2 | ITA 255/GTY/2025 | 2018-19 | [A] NORTH EAST NE BITUMEN | |
| 3 | ITA 353/GTY/2025 | 2020-21 | [A] KIMIYETO SEMA | |
| 4 | ITA 354/GTY/2025 | 2021-22 | [A] KIMIYETO SEMA | |
| 5 | ITA 355/GTY/2025 | 2022-23 | [A] KIMIYETO SEMA | |
| 6 | ITA 356/GTY/2025 | 2023-24 | [A] KIMIYETO SEMA | |
| 7 | ITA 428/GTY/2025 | 2019-20 | [A] THONGAM SHANTI SINGH | |
| 8 | ITA 44/GTY/2026 | 2019-20 | [A] P P INDUSTRIES | |
| 9 | ITA 78/GTY/2026 | 2021-22 | [A] MUNNA INDUSTRIES | |
| 10 | ITA 79/GTY/2026 | 2022-23 | [A] MUNNA INDUSTRIES | |
| 11 | ITA 80/GTY/2026 | 2015-16 | [A] WINTER BORN SIANGSHAI | |
| 12 | ITA 151/GTY/2026 | 2022-23 | [A] MAA KAMAKHYA COKE INDUSTRIES LLP | |
| 13 | ITA 152/GTY/2026 | 2017-18 | [A] BAGRODIA PLANTATIONS AND INDUSTRIES PVT LTD | |
| 14 | ITA 153/GTY/2026 | 2018-2019 | [A] ARGENG BRAHMA | |
| 15 | ITA 154/GTY/2026 | 2015-16 | [A] KAUSTAV CONSTRUCTION PRIVATE LIMITED | |
| 16 | ITA 155/GTY/2026 | 2020-2021 | [A] SRIMANTA SANKARADEVA KALAKSHETRA | |
| 17 | ITA 156/GTY/2026 | 2018-19 | [A] BHRIGU DUTTA | |
| 18 | ITA 157/GTY/2026 | 2017-18 | [A] SUSHIL AGARWALA | |


Assistant Registrar
07-May-2026



INCOME TAX APPELLATE TRIBUNAL, GUWAHATI

CAUSE LIST OF DB BENCH FOR 14-MAY-2026 (THURSDAY)

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN VIRTUAL HEARING

GOOGLE MEETING CODE => WUJ-UMEQ-TBB TIME=> 10.30 AM

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------|-------------|---|---------|
| 1 | ITA 387/GTY/2025 | 2023-24 | [A] MAHENDRA KUMAR JAIN H.U.F | |
| 2 | ITA 45/GTY/2026 | 2020-21 | [A] FAKHRUL ISLAM | |
| 3 | ITA 46/GTY/2026 | 2023-24 | [A] FAKHRUL ISLAM | |
| 4 | ITA 47/GTY/2026 | 2022-23 | [A] PRIYASHI AASHI DEVELOPERS PRIVATE LIMITED | |
| 5 | ITA 158/GTY/2026 | 2020-21 | [A] ABDUR RAZZAQUE | |
| 6 | ITA 159/GTY/2026 | 2020-21 | [A] DARSANA DAS | |
| 7 | ITA 160/GTY/2026 | 2017-2018 | [A] S P ENTERPRISE | |
| 8 | ITA 161/GTY/2026 | 2022-23 | [D] MAA KAMAKHYA COKE INDUSTRIES LLP | |
| 9 | ITA 162/GTY/2026 | 2023-24 | [A] MUNNA INDUSTRIES | |
| 10 | ITA 163/GTY/2026 | 2017-18 | [A] NABANITA MEDHI | |
| 11 | ITA 164/GTY/2026 | 2015-16 | [A] JOYMATI GUPTA | |
| 12 | ITA 165/GTY/2026 | 2016-17 | [A] CATHOLIC CHURCH, DIBRUGARH | |
| 13 | ITA 167/GTY/2026 | 2020-21 | [A] IMSANGBA AMONGLA WALLING | |
| 14 | ITA 168/GTY/2026 | 2022-23 | [A] SUNITA MARWEIN, UMSNING | |
| 15 | ITA 169/GTY/2026 | 2022-23 | [A] SUNITA MARWEIN, UMSNING | |
| 16 | ITA 170/GTY/2026 | 2022-23 | [A] SUNITA MARWEIN, UMSNING | |
| 17 | ITA 171/GTY/2026 | 2022-23 | [A] SUNITA MARWEIN, UMSNING | |


Assistant Registrar
07-May-2026



CONSTITUTION OF ITAT KOLKATA ZONE

(11/05/2026 TO 14/05/2026)

In Hybrid/Physical/Virtual Mode

INCOME TAX APPELLATE TRIBUNAL [15/05/2026 (Friday) M.A., S.A., Clubbing, E.H. Applications]

| Bench | Constitution | Court Room |
|---------------------|--|------------|
| Cuttack | Shri George Mathan, JM & Shri Rajesh Kumar, AM [At 02.30 P.M.] | 2 |
| C | Shri George Mathan, JM & Shri L.P. Sahu, AM [At 10.30 A.M.] [From 11/05/2026 to 13/05/2026] | 2 |
| Kolkata Old Appeals | Shri George Mathan, JM & Shri L.P. Sahu, AM [Only on 13/05/2026 (Wednesday) after "C" Bench] | 2 |
| B | Shri George Mathan, JM & Shri Rakesh Mishra, AM [After "C" Bench & "Guwahati" Bench] | 2 |
| A | Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [At 10.30 A.M.] [On 11/05/2026 & 12/05/2026] | 3 |
| | Shri D R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, AM [At 10.30 A.M.] [Only on 14/05/2026] | 1 |
| D | Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [After "A" Bench] [On 11/05/2026 & 12/05/2026] | 3 |
| | Shri D R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, AM [After "A" Bench] [Only on 14/05/2026] | 1 |
| Patna | Shri L.P. Sahu, AM & Shri Sonjoy Sarma, JM [After "C" Bench] [From 11/05/2026 to 13/05/2026] | 4 |
| Ranchi | Shri Sonjoy Sarma, JM & Shri R.N. Sahay, AM [At 02.30 P.M.] | 4 |
| Guwahati | Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [At 10.30 A.M.] | 4 |

Note: 1. "SMC" Bench of ITAT, Kolkata will not function during this week.

2. "A" & "D" Bench of ITAT, Kolkata will not function on 13/05/2026. Cases are adjourned to 14/05/2026.

3. "C" Bench of ITAT, Kolkata & Patna Bench will not function on 14/05/2026.

Manish Bhoi
[Manish Bhoi]

12/20/20

12/20/20